

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1524
ANSWERED ON:02.12.2014
INSURGENCY IN NER
Meinya Dr. Thokchom

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the details of insurgent outfits operating in the North Eastern Region (NER);
- (b) the insurgent outfits which are having dialogues with the Government at present;
- (c) whether there is any proposal to provide general amnesty/pardon to all the insurgents who want to surrender and join the mainstream; and
- (d) if so, the details thereof along with the rehabilitation programme worked out for such insurgents?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJU)

- (a): Details of major extremist/insurgent groups operating in the North-Eastern States are annexed at Annexure-I.
- (b): Peace dialogue/talks are presently underway with United Liberation Front of Assam(ULFA), National Democratic Front of Bodoland(NDFB)/ Progressive(P), National Democratic Front of Bodoland(NDFB)/Ranjan Daimary(RD), Karbi Longri N.C. Hills Liberation Front(KLNLF) groups in Assam and National Socialist Council of Nagaland(NSCN)/IM in Nagaland. Ceasefire Agreement have been signed with the National Socialist Council of Nagaland/K (NSCN/K) and National Socialist Council of Nagaland/KK (NSCN/KK) groups in Nagaland and Suspension of Operation (SoO) with United Progressive Front (UPF) and Kuki National Organisation (KNO) in Manipur.
- (c) to (d): The Central Government is implementing a scheme for surrender-cum-rehabilitation of militants/insurgents of North Eastern Region w.e.f. 1.4.1998. This scheme was revised on 1.4.2005. The objective of the Scheme is to wean away the mis-guided youth and hardcore militants who have strayed into the fold of militancy and later find themselves trapped into that net. The scheme also seeks to ensure that the militants, who have surrendered, do not find it attractive to join militancy again. Besides, the Government is also implementing a special scheme. i.e. surrender-cum-rehabilitation for militants of the State of Manipur w.e.f. 1.12.2012. As per revised policy of surrender-cum-rehabilitation, one time grant/money, monthly stipend, incentives for weapons etc. are given to the surrenderees as a rehabilitation package. The surrenderees are initially lodged in rehabilitation camps where they are imparted training in a trade/vocation of their liking or befitting their aptitude. Pursuant to this policy of the Government, a number of cadres of various insurgent groups have surrendered for joining the mainstream of National life.